

In the High Court of Judicature, Bombay.

*Thurs* day, the *23* day of *February* 186*5*.

SPECIAL APPEAL No. *960* OF 186*4*

*Suntos bin Naitiji of the  
Satara District*

Appellant

(Original Plaintiff)

versus

*Owjee bin Mookoondji and  
Gunos bin Koozaji of the  
Satara District*

Respondent

(Original Defendants)

Rs. *26-6-6*.

The claim in the Original Suit was to *recover a moiety of  
certain land alleged to be wrongfully  
withheld from the Plaintiff by his co-heirs  
the Defendants*

In Appeal No. *257* of 186*4* the *Judge*  
of the District of *Satara* ~~is~~ *convinced*  
the Decree of the *Judge at Nagpur* who *had thrown out*  
*the claim*

A Special Appeal was preferred in the High Court on the grounds that the District  
Judge having held separation not proved between  
the ancestors of the Plaintiff and Defendants,  
and the land appearing to him to have been  
jointly held by Plaintiff's father Naitjee and  
his

his cousins Mukund and Kusaji, the fathers  
of Owjee and Gunn respectively, he was wrong  
in throwing out Plaintiff's claim to a moiety  
thereof.

The Court

confirms the order of the District  
Judge with costs

R Couch

A. M. M. M.

MEMORANDUM OF COSTS incurred in Special Appeal No. 960.

of 1864 against the decision of the Judge of the District of Satara and disposed of on the 23<sup>rd</sup> February 1865 by confirming the same with costs.

BY THE APPELLANT—

IN THE DISTRICT.

In the Mousiff's Court (including V.F.)	11. 6. 8		
In the Judge's Court	5. 11. 8		
		17. 2. 4	

IN THIS COURT.

Stamp for Memorandum of Special Appeal	2	..	..
Stamps for copies of Decree and Judgment	3	..	..
Stamp for Vukalutnama	2	..	..
Stamp of an application to enter the name of the Appellant's heir	0	0	0
Batta for Process and Postage	1	5	..
Sectioner's Fee	3	2	..
Vukeel's Fee	"	12	8
		12. 3. 8	

Rupees.... 29. 6 ..

BY THE RESPONDENT—

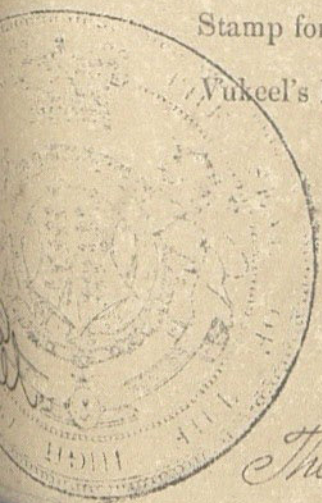
IN THE DISTRICT.

In the Mousiff's Court	7. 7		
In the Judge's Court	1. 12. 8		
		8. 12. 3	

IN THIS COURT.

Stamp for Vukalutnama	0	0	0
Vukeel's Fee	0	0	0
		0	0

Rupees.... 8. 12. 3



*H. J. ...*  
*W. ...*  
 The 23<sup>rd</sup> day of February 1865. Registrar